

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : SMT. ARCHNA BHASKAR
Date Of Birth : 28/08/1983
Present post held : II CIVIL JUDGE CLASS-II JANJGIR

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Nil	Nil	Nil	Nil	Nil
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
Nil				
Jewellery (Lump Sum)				
1- Gold 180gm Rs. 5,40,000/- (Five Lakh fourty thousand only) 2- Silver 500gm Rs. 30,000/- (Thirty Thousand only)				
Shares/Debentures				
Name of Issuing Company:		Nos. Of Shares		
1		2		
Nil		Nil		
Life Insurance Policy & Others				
Name of Issuing Company		Amount		
1		2		
Life Insurance Of India		1,00,000/-		
Bank Deposites/Securities & Investments				
	Name of Bank	City	Amount	
	1	2	3	
1) Fixed Depositess	Nil	Nil	Nil	
2) Savings Bank A/Cs	State Bank Of India	Kanker	1,00,000	
3) PPF				
4) GPF/ CPS			14099	
5) NSS	Nil	Nil	Nil	
6) Others	Nil	Nil	Nil	

1- In case where it is not possible assents the value accurately the approximate value in relation to present condnion may be indicated
Note- The expected declaration of assets is subject to Procisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date